

Declaration of Assets and Liabilities

Year 2025

I, Satyendra Kumar Singh son of Sri Dewak Prasad Singh, aged 57 years belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as Chief Reporter give here in below the details of the assets (Immovable, Movable, Bank Balance etc.) of myself, my spouse and dependents:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.No.	Description	self	Spouse Name(s): Sudha Kumari (Govt. Service)	Elder Son Ravi Ranjan Kumar (Govt.Service)	Younger Son Dr.Shashi Shekhar (Govt.Service)
(i)	Cash	10,000/-	5,000/-		
(2)	Deposits in Banks, Financial Institutions And non-banking Financial Companies	4,13,024/- (Saving Account)	1,82,143/- (Saving Account) RD-2500/-P.M.		
(iii)	Bonds, Debentures and Shares in companies	10,000/- (Sahara India)	10,000/- (Sahara India)		
(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Premium 42936/-Yearly (Without GST) Kotak Life 20097/-Yearly (Without GST)	LIC Premium: 41919/-Yearly (Without GST) PPF 1,50,000/-		
(v)	Motor Vehicles (details of make etc.)	M.Cycle-Two BR-1AB-9809 BR-01FP0263 Car-I10Magna BR-01BL1025	-NIL-		
(vi)	Jewellery (give details weight and value)	-NIL-	Gold-300 gm Silver- 400 gm		

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(vii)	Other assets, such as values of claims/interests	-NIL-	-NIL-			
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Note : Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note : Properties in joint ownership indicating the extent of joint wonership will also have to be indicated]

Sr. No.	Desciption	Self	Spouse Name Sudha Kumari (Employed)	Elder Son Ravi Ranjan Kumar (Employed)	Younger Son Dr. Shashi Shekhar (Employed)
(i)	Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	1- गांव-फतेहपुर, पोस्ट ऑफिस-राघोपुर, जिला-वैशाली, खाता नं0-37, 38 एवं 458 रकबा- 1.43 एकड़ (पैतृक सम्पति से प्राप्त) 2-खाता नं0-169, प्लॉट नं0-1209 रकबा 21.87 डी0 3-खाता नं0-73, प्लॉट नं0- 831/2806 रकबा- 34.5 डी0 3.ग्राम-बनरझुला, जिला-राजबिराज(नेपाल) रकबा-0.5 एकड़ (पैतृक सम्पति) 4- गांव- सिमरी, पी0एस0- सकरा, जिला- मुजफ्फरपुर खाता नं0- 49 रकबा 174.92 डी0 (पैतृक सम्पति से प्राप्त)	गांव- सिमरी, पुलिस स्टेशन- सकरा, जिला- मुजफ्फरपुर खाता नं0-21 खेसरा 1105 रकबा- 9 डी0		
(ii)	(i) Non-Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	1-ग्राम-हटिया, जिला-रांची (झारखंड) खाता नं0-91 प्लॉट नं0-1086 रकबा- 6 डी0 2-Urban Estate Faridabad Sector-77 Plot no- 311 HSVP द्वारा आवंटित। (भवन निर्माण कार्य जारी)	1-ग्राम-दरियापुर खैराटाली प्रखंड-सम्पतचक, पटना खाता नं0-4 प्लॉट नं0-409 रकबा- 1688 वर्ग फीट 2-ग्राम-नन्थुपुर पैठानी प्रखंड-फुलवारी,पटना खाता नं0-129, प्लॉट नं0-328 रकबा- 1701.25 वर्ग फीट		

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(iii) Buildings (Commercial and residential) - location(s) - Survey / door number(s) -Extent (Total measurement) -Current market value	1-ग्राम-धनौत, दानापुर जिला-पटना स्थित खाता नं०-311, प्लॉट नं०-75 रकबा- 1640 वर्ग फीट में निर्मित पूर्णतः आवासीय मकान जी प्लस-3	-NIL-		
(iv) Houses/Apartments, etc. - location(s) - Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-		
(v) Other (such as interest in property)	-NIL-	-NIL-		

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues
[Note : Please give separate details for each item)

Sr. No	Description	Name & address of Bank Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-NIL-	
	(ii) Loans from financial institutions	-NIL-	
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	-NIL-	
	(b) dues to departments dealing with supply of	-NIL-	

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	water.		
	(c) dues to departments dealing with supply of electricity	-NIL-	

	(d) dues to departments dealing with telephones	-NIL-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	
	(f) Other dues, in any	-NIL-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give a also permanent Account Number (PAN)]	A.Y.- 2024-25 Total Tax Credit- 5,17,046/- PAN No- AKGPS 5160F	
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.]		
	(iii) Sales Tax [Only in case of property business	-NIL-	
	(iv) Property Tax	2068/-(F.Y. 2024-25)	

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C. Personal Details

GPF/CPF/PRAN No. :-

PTS/BLA-15

Gender :- (M/F)

M

Date of Birth :- (DD/MM/YYYY)

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Class/Group :- (A/B/C)

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Cadre :-

Bihar Vidhan Sabha Sachiwalaya Service

(Full name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee - Satyendra Kumar Singh

Designation - Chief Reporter

Department -Bihar Vidhan Sabha Sachiwalaya

Place :.....*patna*.....

Date:.....*18/02/25*.....